

1st CCLG Contemporary Constitutionalism Paper Presentation Competition.

FOR CONSTITUTIONAL I AND GOVERNANACE

Organized by:

Centre for Constitutional Law & Governance

Rajiv Gandhi National University of Law, Punjab

In collaboration with

Think India



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ABOUT RAJIV GANDHI NATIONAL UNIVERSITY OF LAW

Rajiv Gandhi National University of Law (*Hereinafter, referred to as, "RGNUL"*), is a public law school and a National Law University located in Patiala, Punjab, India. It was established in 2006 by the Punjab Government (Punjab Act No. 12 of 2006) as a university dedicated to the field of Legal Education. The University's endeavour is to serve the society through reforms in legal services by way of preparing professionally competent lawyers, inquisitive researchers, able administrators, conscientious judicial officers, and above all, socially responsible citizens, who shall be whole- heartedly and continuously engaged in the process of nation building. RGNUL also tries to contribute in the development of Legal community through its various legal studies student-run centres.

ABOUT THE CENTRE FOR CONSTITUTIONAL LAW AND GOVERNANCE

The Centre for Constitutional Law and Governance (*Hereinafter, referred to as, "CCLG"*) is an interdisciplinary centre, established with a vision to contribute to the study, research and understanding of constitutional law and governance. The centre facilitates the students to participate in events and engages them in free and meaningful debates in the field of constitutional law and governance. Keeping in mind the need for new perspectives, the centre adopts contemporary, critical and comparative methods in the study, research and understanding of constitutional law and governance. The centre intends to publish a journal and a newsletter on constitutional issues as well as undertake independent non-partisan research to draft working documents for policymakers on governance and public policy issues. The aim of the centre is to emerge as an influential think tank for national and international issues in the field of constitutional law and governance and promote constitutional values.

ABOUT THE COMPETITION

The Paper Presentation Competition (*Hereinafter, referred to as, "The Competition*") is a twoday event organized by the CCLG, a legal research committee functioning under RGNUL in collaboration with Think India to be held on 30th April, 2021

The Organizing Committee of 1st CCLG Contemporary Constitutionalism Paper Presentation Competition hereby invites original abstracts of Research Papers and Case Studies on the following themes for presentation at the Paper Presentation Conclave and publication in a book with an International Standard Book Number (ISBN):

BROAD THEMES FOR PAPER SUBMISSIONS:

- The Citizenship Act, 1955; Citizenship Amendment Act 2019, NRC, Assam Accord, Cross border infiltration.
- Freedom of Speech and Expression; in context of the Constitution of India, IPC, Contempt of Courts Act 1971 etc.
- Uniform Civil Code.
- Regulation of Social media Intermediaries; Regulation of OTT platforms.
- Article 370 & 35A.
- Right to privacy; Data protection laws.
- One Nation, One Election.
- Electoral Bonds.
- The Ayodhya Verdict.
- Freedom of Religion and laws pertaining to Love Jihad.
- National Education Policy, 2020.
- Reservation in Education and Jobs in Private Sector; Reservation for Economically Weaker Sections (EWS); Capping of Reservation at 50% in Private and Public Sectors.
- Any other contemporary issue, related to, the Constitution, Public Policy and Governance.

ELIGIBILITY CRITERIA

- The submission is open to all law students, research scholars, teachers and professionals.
- Co-authorship shall be permitted to the extent of two co-authors. (However, all authors must register separately as delegates for the conclave.)

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SUBMISSION GUIDELINES

For the Full Paper (to be submitted and presented during the Conclave)

- Each Manuscript should be accompanied by an Abstract which should be no more than 250-400 words, and should clearly explain the objective of the paper and delimit the scope of the same.
- The Abstract should be accompanied by 3-5 relevant keywords.
- The total number of words contained in the paper, excluding footnotes and abstracts and bibliography must range between 4500-7500 words.
- Text Formatting of the Main Body– Times New Roman, font size 12, double spacing, justified, with a margin of 0.64 cm on all sides.
- Footnotes Times New Roman, font size 10. Substantive footnotes are accepted.
- Citation method Harvard Bluebook (21st Edition)
- Submissions must be made in .doc/.docx format.
- Bibliographies or Reference Lists albeit welcome, but not necessary.
- Each submission must be accompanied by a short description of the author(s).

SUBMISSION POLICY

- The Editorial Board will follow a transparent and anonymous Double-Blind Peer-Review policy for adjudging the submissions.
- The Editorial Board reserves the right to reject any paper on the condition that it does not infringe the copyright or any other rights of any third parties and that the work does not contain any obscene, offensive, defamatory, or racially prejudiced material and whose content is offensive or defamatory, explicitly unethical or if it supports racism, sexual or religious discrimination, illegal activities or terrorism; similarly, an article may be refused if the Editorial Board deems that it might harm the political or religious sentiments of interested readers in any manner.
- The Editorial Board reserves the right to disqualify the paper on account of plagiarism.
- The research paper should not infringe the copyright or any other right of a third party, if so, the CCLG Contemporary Constitutionalism Paper Presentation Competition

Organizing Committee disclaims any responsibility for copyright violation or any other liability.

- The research paper shall be considered the property of CCLG Contemporary Constitutionalism Paper Presentation Competition Organizing Committee, which reserves the right of publication of the same in any book or in any other manner as it may deem appropriate, without providing any royalty or compensation.
- The editorial board reserves the right to vary, repeal, alter any of the rules, if as required, as it deems appropriate.
- The Final Manuscript must be uploaded at <u>here</u> by 28th April 2021, 11.59 PM.

REWARDS AND PRIZES

- The rewards would include cash prizes/books for the top three papers and a Certificate of Publication for the top 25 participants.
- The top 25 papers would get published into an e-book with an ISBN. A Certificate of Publication will be issued to the contributor(s) whose Research Paper(s)/Case Study(ies) is/are selected for publication in the book.
- A Certificate of Participation shall be issued to all the participants.

GENERAL GUIDELINES

- Registration for 1st CCLG Contemporary Constitutionalism Paper Presentation Competition is mandatory for participation in this competition. Register here
- The Last Date to register shall be 25th April, 2021.
- <u>Types of Manuscripts Accepted:</u> Research Articles, Literary Review, Exploratory/Original Research, Case Study, Descriptive, Commentary or a mix of various types.
- The Editorial Board will provide detailed comments to the author(s) in case their paper needs revision or improvement.

PRESENTATION GUIDELINES

The paper can be presented through any of the two methods:

- Power Point Presentation: The paper can be presented through a PowerPoint presentation.
 It must not contain more than 15 slides.
- Video Presentation: The paper can be presented through a high-definition video.

Note: Discussion on every presentation will be facilitated during the conclave.

PUBLICATION

- Selected presented papers will be published free of cost in a book having an ISBN.
- Non-presented papers will not be considered for publication.

TENTATIVE SCHEDULE

٠	Release of Notification	=	29 th March 2021
•	Commencement of Registration	=	30 th March 2021
•	Closure of Registration Form	=	20th April 2021
•	Last Day of Final Paper Submission	=	28th April 2021
•	Paper Presentation	=	30th April 2021
•	Selection of Paper for Publication		1 st Week of July 2021

REGISTRATION LINK

LINK FOR UPLOADING FINAL MANUSCRIPT

CONTACT INFO

For queries, please write to cclg@rgnul.ac.in

You may also contact: Varun Dutta (+91 9816459135), Mridull Thaplu (+91-9086345345)

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